## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON <u>06.02.2017</u>

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CA 637/2016

PETITION NUMBER

TP 278/17

NAME OF THE PETITIONER (S)

Mantri Mansion Pvt. Ltd.

NAME OF THE RESPONDENT (S)

2

**UNDER SECTION** 

391/394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

&

PHONE NUMBER

REPRESENTATION BY WHOM

Counsel for Petitioner company is present. She is directed to file 2 sets of copies and for hearing posted to 29.03.2017.

MEMBER (J)

MEMBER (T)